

# ORISSA HIGH COURT

## FILING REPORT AS ON :26/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/49325/2024	M/S. D.K ENGINEERING AND CONSTRUCTIONS,BOLANGIR VS STATE OF ODISHA	ANSHU BODHA CHANDRA NAYAK VS	// ()	AOR20220001657C202400079
2	D-ARBP/49461/2024	GGLPL PCTPL JV, ANGUL VS MAHANADI COALFIELDS LTD., SAMBALPUR	AVIJIT PATNAIK VS	// ()	
3	D-BLAPL/35443/2024	BABLU MUNDA VS STATE OF ODISHA	ARABINDA DASH VS	RENGALI (SAMBALPUR) /141 /2022 ()	AOR20220003065C202400008
4	D-BLAPL/35445/2024	BABUNA@KUNJA BIHARI SAHOO VS STATE OF ODISHA	Dr.SUSANT KUMAR KANUNGO VS	BALIKUDA /427 /2024 ()	AOR20220003999C202400002
5	D-BLAPL/35451/2024	PRAMOD ORAM VS STATE OF ODISHA	ARABINDA DASH VS	RENGALI (SAMBALPUR) /141 /2022 ()	AOR20220003065C202400009
6	D-BLAPL/35452/2024	RAJA @OM SWAIN VS STATE OF ODISHA	BIKAS SWAIN VS	BOLANGIR SADAR /398 /2024 ()	AOR20220003999C202400001
7	D-BLAPL/35465/2024	JITENDRA SAHU VS STATE OF ODISHA	JULU KHANSAMA VS	BOUDH /336 /2024 ()	
8	D-BLAPL/35470/2024	SIMANCHAL SETHI VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	PURUSHOTTAMPUR /862 /2023 ()	
9	D-BLAPL/35471/2024	MOST @ MOSTAFA MOLLA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHOGRAI /231 /2020 ()	
10	D-BLAPL/35472/2024	ARUN ORAN @ ORAON VS STATE OF ODISHA	KULDEEP MOHANTY VS	LEPHRIPADA /82 /2023 ()	
11	D-BLAPL/35473/2024	MOSTO @ MOSTAFA MOLLA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BASTA /191 /2022 ()	

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12	D-BLAPL/35474/2024	MOSTO @ MOSTAFA MOLLA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BASTA /187 /2019 () //	
13	D-BLAPL/35477/2024	SAHID @ TUBU MANDAL NAYAK VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	KOTOAGARH /81 /2023 () //	
14	D-BLAPL/35481/2024	JIBAN BHOI@JEEVAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	MANCHESWAR P.S. /585 /2024 () //	AOD2024000012C202400003
15	D-BLAPL/35484/2024	SONU PRASAD VS STATE OF ODISHA	RABINDRA NATH BARIK VS	// () //	AOR20220004220C202400027
16	D-BLAPL/35490/2024	SAMBIT KUMAR MOHAPATRA VS STATE OF ODISHA	DEBASIS SARANGI VS	BAIDYANATHPUR /325 /2024 () //	
17	D-BLAPL/35491/2024	PRAVAT RANJAN BEURA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	AIRPORT /240 /2021 () //	
18	D-BLAPL/35493/2024	RANJAN KUMAR YADAV VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /617 /2024 () //	
19	D-BLAPL/35495/2024	ACHYUT PAWAR VS STATE OF ODISHA	SHYAM MANOHAR VS	CHITRAKONDA /7 /2022 () //	
20	D-BLAPL/35499/2024	BISWANATH BEHERA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	GOBINDAPUR /138 /2021 () //	
21	D-BLAPL/35500/2024	SURESH KUMAR PANIGRAHI VS STATE OF ODISHA(VIG.)	HIMANSHU SEKHAR MISHRA VS	SAMBALPUR VIGILANCE /27 /2024 () //	
22	D-BLAPL/35502/2024	MD SAMEER @ MD. CHHOTU VS STATE OF ODISHA	MANORANJAN MISHRA VS	BARBIL /344 /2023 () //	
23	D-BLAPL/35505/2024	TRINATH MAJHI	SURYAKANTA DWIBEDI	JAIPATNA /116 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/35507/2024	MIRAJUL SK	SURYAKANTA DWIBEDI	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/35511/2024	PRALAY PRADHAN@KALIA	KULDEEP MOHANTY	MANCHESWAR P.S. /585 /2024	AOD20240000012C202400004
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/35513/2024	GANGA @JANGA MURMU	SOUBHAGYA KUMAR DASH	GHASIPURA /352 /2024	AOR20220001631C202400169
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/35519/2024	ARINDAM RAY	AMULYA RATNA PANDA	JEYPORE TOWN /296 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/35521/2024	BIKRAM BEHERA	BAIJAYANTI MOHANTY	SARANGADA /93 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/35523/2024	SANJAY KHADIA	RUDRA NARAYAN PARIJA	BARGAON /125 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/35525/2024	PRADEEP BEHERA@DIPU	BAISHNAB CHARAN PATRA	//	AOR20220000753C202400010
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/35527/2024	DEBA @ DEBENDRA BAL	PRAVAT KUMAR NAYAK	ANGUL TOWN /156 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/35533/2024	BULU KANDHA	RUDRA NARAYAN PARIJA	BARGAON /125 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/35534/2024	MADAN SUNDAR KHADIA	RUDRA NARAYAN PARIJA	BARGAON /125 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/35535/2024	RAJKISHORE PODH	AKSHAYA KUMAR SAHOO	AGALPUR /174 /2024	
		VS	VS	()	

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35	D-BLAPL/35538/2024	STATE OF ODISHA SANTANU PRADHAN @ KUNA PRADHAN VS	AKSHAYA KUMAR SAHOO VS	// BIRMAHARAJPUR /97 /2024 ()	
36	D-BLAPL/35543/2024	STATE OF ODISHA DANKESWAR BAG VS	SUSHANTA KUMAR JOSHI VS	// TUREIKELA /265 /2024 ()	
37	D-BLAPL/35545/2024	STATE OF ODISHA RUDRA @ RUDRA NARAYAN SWAIN VS	SAROJ KUMAR PADHI VS	// PIPLI /398 /2024 ()	
38	D-BLAPL/35546/2024	STATE OF ODISHA BASANTA NAIK VS	AKSHAYA KUMAR SAHOO VS	// KUNDHEIGOLA /217 /2024 ()	
39	D-BLAPL/35552/2024	STATE OF ODISHA RUSHABHA RANA @ RISHAB RANA VS	SIDDHARTH GOUTAM DAS VS	// SINDHIKELA PS /309 /2024 ()	
40	D-BLAPL/35554/2024	STATE OF ODISHA SUJIT MAJHI VS	SOUMYA RANJAN DAS VS	// LEPHRIPADA /82 /2023 ()	
41	D-BLAPL/35569/2024	STATE OF ODISHA RANJAN DAS VS	DIBYAJYOTI SAHOO VS	// BARI RAMACHANDRAPUR /304 /2022 ()	
42	D-BLAPL/35570/2024	STATE OF ODISHA UDAY SAMAL @ UDIA VS	MANORANJAN MISHRA VS	// LALBAG /159 /2024 ()	
43	D-BLAPL/35574/2024	STATE OF ODISHA RAHUL DAS PANKA @ RAHUL DAS PANIKA VS	JULU KHANSAMA VS	// BRAJARAJNAGAR /416 /2020 ()	
44	D-BLAPL/35575/2024	STATE OF ODISHA BIRENDRA BISWAL VS	JUGULA KISHORE PANDA VS	// BOUDH /397 /2024 ()	
45	D-BLAPL/35577/2024	STATE OF ODISHA BEDA @ CHANDAN MALLICK VS STATE OF ODISHA	JUGULA KISHORE PANDA VS	// BOUDH /21 /2022 () //	

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46	D-BLAPL/35578/2024	SARAT KUMAR OJHA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	AGARAPADA /196 /2024 () //	
47	D-BLAPL/35580/2024	DILLIP DIPAK BISWAL @ DILLIP DEEPAK BISWAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BALIANTA P.S. /401 /2024 () //	
48	D-BLAPL/35581/2024	DEEPAK KUMAR JENA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	JAJPUR TOWN /381 /2024 () //	
49	D-BLAPL/35583/2024	RAJESH KUMAR PANDI @ RAJU PANDI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /219 /2021 () //	
50	D-BLAPL/35586/2024	RAJESH KUMAR PANDA @ KANHA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /367 /2024 () //	
51	D-BLAPL/35588/2024	NIRAJ AGRAWAL VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	BRAHMANITARANG /88 /2023 () //	
52	D-BLAPL/35593/2024	BABULU SATPATHY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BARGARH /595 /2024 () //	
53	D-BLAPL/35599/2024	BIBHU JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /870 /2024 () //	
54	D-BLAPL/35607/2024	KUNA SAHOO VS STATE OF ODISHA	DILLIP KUMAR RAY VS	BASUDEVPUR /670 /2024 () //	
55	D-CMAPL/49487/2024	MANAGING COMMITTEE OF KARPADA HIGH SCHOOL @ KARPADA @ KANJAN VS STATE OF ODISHA	<del>OKKARPA @ KANJAN</del> VS	// () //	AOD20240000676C202400002
56	D-CMP/49324/2024	NIRA MUNI @ NIRANJAN MUNI VS JOGINDRA MUNI	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202400168
57	D-CMP/49392/2024	SURAMA JENA	MAHESWAR MOHANTY	//	

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		VS	VS	0	
		OFFICIAL LIQUIDATOR		//	
58	D-CMP/49408/2024	KANHU CHARAN SARDAR	PRONoy MOHANTY	//	
		VS	VS	0	
		EXECUTIVE OFFICER, BARIPADA MUNICIPALITY, MAYURBHANJ		//	
59	D-CMP/49460/2024	AMULYA KUMAR SETHI	SIVA SANKAR CHAINI	//	
		VS	VS	0	
		NITYANANADA SETHI		//	
60	D-CMP/49478/2024	PRAVEEN CHANDRA BHANJDEO	BIBEKANANDA BHUYAN	//	
		VS	VS	0	
		PRATIVA MANJARI DEVI		//	
61	D-CMP/49493/2024	BIJAYA KUMAR @ CHANDRA TRIPATHY	GYANENDRA CHANDRA SWAIN	//	
		VS	VS	0	
		AJIT KUMAR TRIPATHY		//	
62	D-CMP/49500/2024	GYANA RANJAN SAHOO	ABHISEK KEJARIWAL	//	
		VS	VS	0	
		LALITA NAYAK		//	
63	D-CMP/49514/2024	PRABHAT KUMAR BAKSI	ADISHA MOHANTY	//	
		VS	VS	0	
		SWARNAPRAVA DAS		//	
64	D-CONTC/49326/2024	DURYODHAN MOHANTY	ADV	//	AOD20240000645C202400017
		VS	VS	0	
		KAILASH CHANDRA NAYAK, DISTRICT REGISTRAR,PURI		//	
65	D-CONTC/49339/2024	GOURI MOHANTY	ADV.	//	
		VS	VS	0	
		YOGESH BAHADUR KHURANIA, I.P.S		//	
66	D-CONTC/49364/2024	PRAFULLA KUMAR TRIPATHY	ADV.	//	
		VS	VS	0	
		DILLIP KUMAR ROUSTRAY, COLLECTOR AND DIST. MAGISTRATE,BHADRAK		//	
67	D-CONTC/49369/2024	PRATIMA BHUYAN	ADV.	//	
		VS	VS	0	
		DIBYA JYOTI PARIDA, I.A.S,		//	
68	D-CONTC/49390/2024	DROUPADI DASH	ADV.	//	
		VS	VS	0	

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69	D-CONTC/49402/2024	SMRUTI RANJAN SATPATHY, TAHASILDAR, DASPALLA SHAKUNTALA JENA VS	SUDHANSU SEKHAR BEHERA VS	// // ()	
70	D-CONTC/49403/2024	SUMANTA KUMAR MOHAPATRA, ADCP-CUM-EM, BBSR ANTARJYAMI MAHARANA VS	SANDHYARANI PANI VS	// // ()	AOR20230000010C202400132
71	D-CONTC/49416/2024	ARAVIND AGRAWAL, SECRETARY HIGHER EDUCATION DEPTT. SURJYANARAYAN PANDA VS	SANDHYARANI PANI VS	// // ()	AOR20230000010C202400133
72	D-CONTC/49417/2024	ARAVIND AGRAWAL, COMM. CUM SECRETARY ,DEPTT. OF HIGHER EDUCATION SACHIN SHARMA @ SACHIN SARMA VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202400079
73	D-CONTC/49430/2024	DHRUBA CHARAN BEHERA, DISTRICT EDUCATION OFFICER, BALANGIR SUPTIMAYEE ACHARYA VS	ADV. VS	// // ()	
74	D-CONTC/49455/2024	ASWATHY S., I.A.S, MAMATA BEHERA VS	SURENDRA KUMAR SAHOO VS	// // ()	
75	D-CONTC/49488/2024	SALINI PANDIT, I.A.S, DEEPAK KUMAR SWAIN VS	NIROD KUMAR SAHU VS	// // ()	
76	D-CRLA/35455/2024	SHALINI PANDIT, IAS JAGANNATH SAMANT VS	SURYAKANTA DASMOHAPATRA VS	// // ()	VIGILANCE PS (BERHAMPUR) /21 /2001 AOR20220004152C202400051
77	D-CRLA/35492/2024	STATE OF ODISHA ABHINANDAN SONI VS	BIJAYA KUMAR RAGADA VS	// // ()	ORIENT /163 /2024
78	D-CRLA/35589/2024	STATE OF ODISHA PRAKASH KUMAR MUDULI VS	ALOK KUMAR MOHAPATRA VS	// // ()	GURUDIJHATIA /47 /2007
79	D-CRLLP/35444/2024	STATE OF ODISHA STATE OF ODISHA VS BIJAYA BAGHA	UDIT RANJAN JENA A.G.A. VS	// // ()	SPL.TASK FORCE /9 /2014 LOD20240000194C202400234

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80	D-CRLLP/35446/2024	STATE OF ODISHA VS CHAKRA BAGHA	UDIT RANJAN JENA, A.G.A. VS	SPL.TASK FORCE /10 /2014 () //	LOD20240000172C202400308
81	D-CRLMC/35447/2024	R.SUDHIR REDDY VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	//0 () //	
82	D-CRLMC/35453/2024	POTURAJU SURAMA @ P.SURAMA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202400166
83	D-CRLMC/35454/2024	SIBA SANKAR GOUDA @ SIBSANKAR GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// () //	AOD20240000242C202400028
84	D-CRLMC/35456/2024	KANHU CHAARAN SWAIN VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// () //	AOD20220003315C202400048
85	D-CRLMC/35462/2024	GANESH MAJHI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	DABUGAM /28 /2020 () //	
86	D-CRLMC/35464/2024 CRLMC/4436/2024	GOLEKHA BIHARI DAS VS PANCHEI@NIRASI KHATUA	PRASANNA KUMAR MISHRA VS	KAMAKHYANAGAR /178 /2015 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYANAGAR(Dhenkanal) ICC/0000013/2018	
87	D-CRLMC/35483/2024	RAJU PANDA@JAYA PANDA VS STATE OF ODISHA	ANITA SAHOO VS	BOLANGIR SADAR /64 /2017 () //	
88	D-CRLMC/35486/2024	PABITRA DAS VS STATE OF ODISHA	GHANASHYAM DASH VS	JENAPUR /42 /2015 () //	AOD20240000821C202400003
89	D-CRLMC/35487/2024	BIKA@BIKRAM ROUT VS STATE OF ODISHA	DEBASNAN DAS VS	TIRTOL /217 /2011 () //	
90	D-CRLMC/35489/2024	SANTILATA HOTA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	SAHID NAGAR P.S. /380 /2016 () //	
91	D-CRLMC/35510/2024	BHAGIRATHI PATRA	DEVASHIS PANDA	BALIPATNA /4 /2012	AOR20220001247C202400021

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/35517/2024	SUBASH BISOI	DIPTI RANJAN BHOKTA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/35541/2024	BISHNUPRIYA @ SAMANTASINGHAR	ALEKHA CHANDRA MOHANTY	/ /0	
		VS	VS	()	
		AMAR KUMAR SAMANTASINGHAR		//	
94	D-CRLMC/35551/2024	SOUMYA RANJAN PAL	RAGHUNATH DASMOHAPATRA	/ /0	
		VS	VS	()	
		PRATIVA MISHRA		//	
95	D-CRLMC/35553/2024	BALUNKESWAR DASH	KASHINATH PATTANAIK	NACHUNI /285 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/35556/2024	PRITI RANJAN SAMAL	BISHNU PRASAD RATH	TALCHER TOWN /65 /2010	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/35558/2024	ANITA PARIDA	MANOJ BIHARI DAS	NIALI /38 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/35565/2024	DAKA JENA@ANANDA CHANDRA PRADHAN	DASARATHI DASH	FATEGARH /59 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/35576/2024	BIDULATA @ PRITILATA PRADHAN	RABINDRANATH BARIK	KHURDA ROAD G.R.P.S. /75 /2022	AOR20220004220C202400026
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/35603/2024	JAYASEN GOUDA	JYOTIRMAYA SAHOO	GOLANTHARA (BERHAMPUR) /114 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/35604/2024	M/S. EPARI GOLD HOUSE, CUTTACK	JAGAJIBAN PRADHAN	/ /0	
		VS	VS	()	
		TRIJAL ENTERPRISES PVT. LTD., BBSR		//	
102	D-CRLMC/35605/2024	P.NAGARAJAN	SAILAZA NANDAN DAS	GOPALPUR /50 /2019	
		VS	VS	()	

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103	D-CRLMP/35449/2024	STATE OF ODISHA G DHANA RAO VS	SANTOSH KUMAR MAHANTY VS	// BERHAMPUR TOWN /490 /2023 ()	AOD20240000242C202400035
104	D-CRLMP/35450/2024	STATE OF ODISHA PUSPALATA JENA VS	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202400034
105	D-CRLMP/35457/2024	STATE OF ODISHA DIPTIMAYEE KAR VS	ARJUNA CHARANA BEHERA VS	// /0 ()	
106	D-CRLMP/35458/2024	STATE OF ODISHA ABHIMANYU BARAL VS	SMITA RANJAN PATNAIK VS	// KHURDA SADAR /158 /2024 ()	
107	D-CRLMP/35476/2024	STATE OF ODISHA S.K.D ASSOCIATES, CUTTACK VS	BRAJA MOHAN SARANGI VS	// /0 ()	
108	D-CRLMP/35497/2024	STATE OF ODISHA BULA SUNDARAY VS	ASIT KUMAR JENA VS	// /0 ()	
109	D-CRLMP/35572/2024	STATE OF ODISHA HIMANSU SEKHAR SWAIN VS	PRINCE PATNAIK VS	// /0 ()	
110	D-CRLMP/35584/2024	STATE OF ODISHA JAYASMINI BHADRA VS	ACHYUTANANDA PATTANAİK VS	// MARSHAGHAI /159 /2024 ()	
111	D-CRLMP/35587/2024	STATE OF ODISHA PRASANTA KUMAR MISHRA VS	ACHYUTANANDA PATTANAİK VS	// BHADRAK TOWN /671 /2024 ()	
112	D-CRLMP/35595/2024	STATE OF ODISHA BISWAJEET BEHERA VS	DEBASHIS ROUSTRAY VS	// /0 ()	
113	D-CRLREV/35480/2024	STATE OF ODISHA SANJAYA KUMAR MOHANTY VS PARBATI CHARAN DAS	JAJATI KISHORE MOHANTY VS	// /0 () //	

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114	D-CRLREV/35520/2024	NIHAR RANJAN DAS VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	BHUBANESWAR VIGILANCE /35 /2022 () //	
115	D-CRLREV/35560/2024	BIJAY KUMAR MOHARANA VS ANITA JENA	PRAVAT KUMAR MOHANTY VS	//0 () //	
116	D-FAO/49351/2024	KRUSHNA CHANDRA MEHER VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// () //	
117	D-FAO/49464/2024	D.M., UNITED INDIA INSURANCE CO. LTD., CUTTACK VS RITIK ROSAN BARIK	RAMESH CHANDRA SAHOO-1 VS	// () //	
118	D-FAO/49468/2024	B.M., UNITED INDIA INSURANCE CO. LTD., ANGUL VS BHOLANATH NAIK	RAMESH CHANDRA SAHOO-1 VS	// () //	
119	D-LAA/49491/2024	HIMANSU HATI VS LAND ACQUISITION ZONE OFFICER, BALANGIR	SUSANTA KUMAR DASH VS	// () //	
120	D-LPA/49406/2024	JHUNA MAJHI VS BABAJI DAS	MANAS RANJAN SATPATHY VS	// () //	
121	D-MACA/49340/2024	BANALATA BADAJENA VS SADASHIB MAHARANA	PRADEEP KUMAR MISHRA VS	// () //	
122	D-MACA/49346/2024	SAJANI BEHERA VS SYAMSUNDAR KHATEI	PRADEEP KUMAR MISHRA VS	// () //	
123	D-MACA/49355/2024	ICICI LOMBARD GENERAL INSURANCE CO. LTD., KHAMRAB VS TRIPHUL BAG	HANUANKAR MISHRA VS	// () //	
124	D-MACA/49394/2024	M/S ORIENTAL INSURANCE CO. LTD.,CUTTACK VS SUJATA SAHOO @ GANTHIA	SANTOSH KUMAR MOHANTY VS	// () //	
125	D-MACA/49397/2024	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,SUNDARGARH	ADANAND KIRAN	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		BILIAM KUJUR		//	
126	D-MACA/49439/2024	M/S ORIENTAL INSURANCE CO. LTD., BALANGIR	AMIT KUMAR NATH	//	
		VS	VS	0	
		DOLAMANI BHUE		//	
127	D-MACA/49442/2024	MANAGER, CLAIM LEGAL, IFFCO-TOKIO GIC LTD, KHEMBA PATI	KHEMBA PATI	//	
		VS	VS	0	
		PRIYATAMA JETHI		//	
128	D-MACA/49480/2024	NATIONAL INSURANCE CO. LTD.	BIBEKANANDA UDGATA	//	
		VS	VS	0	
		PADMABATI KISAN		//	
129	D-MATA/49354/2024	UMESH CHANDRA MAHAKUD	LAXMAN PRADHAN	//	
		VS	VS	0	
		SASMITA GOUDA		//	
130	D-RPFAM/49413/2024	BRAHMANANDA NAIK	BHARATI DASH	//	
		VS	VS	0	
		BISHNUPRIYA NAIK		//	
131	D-RPFAM/49449/2024	SUBHASHREE NAYAK @ ROUSTRAY	ANANGA KUMAR OTTA	//	
		VS	VS	0	
		SUKANTA KUMAR ROUSTRAY		//	
132	D-RSA/49343/2024	NARMADA SABAT	NRUSINGHA NANDA MOHAPATRA	//	
		VS	VS	0	
		PANKAJINI PANDA		//	
133	D-RSA/49380/2024	RAJINDRA MAJHI	DEBABRATA DASH	//	
		VS	VS	0	
		DUSMANTA MAJHI		//	
134	D-RSA/49420/2024	ALEKHA SAMANTARAY	GAJENDRANATH ROUT	//	AOR20220004106C202400034
		VS	VS	0	
		NARAYAN LENKA		//	
135	D-RSA/49431/2024	ABHIMANYU DAS	LALATENDU SAMANTARAY	//	
		VS	VS	0	
		KRUSHNA DAS		//	
136	D-RSA/49482/2024	DHANESWAR SAMAL	NIROD KUMAR SAHU	//	
		VS	VS	0	

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137	D-RVWPET/49450/2024	BASUDEV SAMAL KABITARANI KAR VS STATE OF ODISHA	ADV. VS	// // 0 //	
138	D-TRP(C)/49506/2024	ANKITA KUMARI TRIPATHY@PATRA VS KRUSHNA PRASAD PATRA	JAGAJIBAN PRADHAN VS	// 0 //	
139	D-TRP(C)/49512/2024	ANKITA KUMARI TRIPATHY@PATRA VS KRUSHNA PRASAD PATRA	JAGAJIBAN PRADHAN VS	// 0 //	
140	D-TRPCRL/35606/2024	ANKITA KUMARI TRIPATHY@PATRA VS KRUSHNA PRASAD PATRA	JAGAJIBAN PRADHAN VS	//0 0 //	
141	D-WA/49327/2024	DR. AMIYA RANJAN BARIK VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	AOR20220001296C202400004
142	D-WA/49328/2024	STATE OF ODISHA VS MAHESWAR PANDA	JAYANTA KUMAR BAL.,A.G.A VS	// 0 //	LOD20240000194C202400233
143	D-WA/49418/2024	STATE OF ODISHA VS GOURAHARI MOHANTY	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000194C202400235
144	D-WP(C)/49329/2024	BIRABARA KEUT VS STATE OF ODISHA	ABINASH PATTJOSHI VS	// 0 //	AOD20240000627C202400024
145	D-WP(C)/49330/2024	BIRANCHI NARAYAN SINGH VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202400089
146	D-WP(C)/49331/2024	PITAM GOND @ PITAMBAR MAJHI VS STATE OF ODISHA	ABINASH PATTJOSHI VS	// 0 //	AOD20240000627C202400022
147	D-WP(C)/49332/2024	PUSPA GOUD @ PUSPARAJ GHEE VS STATE OF ODISHA	ABINASH PATTJOSHI VS	// 0 //	AOD20240000627C202400023

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148	D-WP(C)/49333/2024	ALOKASHIRBAD PANDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	AOD20240000306C202400088
149	D-WP(C)/49334/2024	KSHETRA MAJHI VS STATE OF ODISHA	ABINASH PATTJOSHI VS	// () //	AOD20240000627C202400020
150	D-WP(C)/49335/2024	BABRUBAHAN PADHAN VS STATE OF ODISHA	ABINASH PATTAJOSHI VS	// () //	AOD20240000627C202400021
151	D-WP(C)/49336/2024 WP(C)/29585/2024	DEBADUTTA PARIDA VS SECRETARY, DEPARTMENT OF REVENUE AND DISASTER MANAGEMENT DEPTT., BBSR	ASHWARIYA DASH VS	// () //	AOR20220001665C202400064
152	D-WP(C)/49337/2024 WP(C)/29587/2024	SUDHANSHU KUMAR BISWAL VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// () //	AOR20220001665C202400065
153	D-WP(C)/49338/2024	BRAJESWARI PADHAN VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// () //	AOR20220001727C202400020
154	D-WP(C)/49341/2024	LAXMAN KUMAR SAHU VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// () //	
155	D-WP(C)/49342/2024	SANTOSH KUMAR CHOUDHURY VS STATE OF ODISHA	ANIL KUMAR DAS VS	// () //	
156	D-WP(C)/49344/2024	PANKAJ KUMAR SUKLA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //	
157	D-WP(C)/49345/2024 WP(C)/29586/2024	HAREKRUSHNA BEHERA VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// () //	
158	D-WP(C)/49347/2024	JYOTIRMAYEE NANDA VS BIKRAMADITYA SINGHDEO	BISHNU BRATA SINGH VS	// () //	
159	D-WP(C)/49348/2024	LAXMI NARAYAN GADI SHG	BASUMATI PRADHAN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/49349/2024	SIDHESWAR ITC., BALESWAR	AMITAV DAS	//	
		VS	VS	0	
		UNION OF INDIA		//	
161	D-WP(C)/49350/2024	CHAINA NAIK	SAROJ RANJAN SUBUDHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/49352/2024	DUMA SABAR	GOPINATH PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/49353/2024	NAMITA SADUAL	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/49356/2024	DEBASIS NAYAK	SIDHARTH SHANKAR PADHY	//	
		VS	VS	0	
		THE CHIEF COMNR, GST AND CENTRAL EXCISE AND CUSTOMS, BBSR ZONE		//	
165	D-WP(C)/49357/2024	MAA MAHESWARI WOMEN SELF HELP GROUP, JHANSAPUR, SONERIPUR	SHIBANI SHANKAR PRADHAN	//	
	WP(C)/29524/2024	VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/49358/2024	MAA BHABANI SELF HELP GROUP	SHIBANI SHANKAR PRADHAN	//	
	WP(C)/29527/2024	VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/49359/2024	ODISHA GRAMYA BANK, SANAPALLA BRANCH, KHURDA	UDMASAHU	//	
		VS	VS	0	
		THE CHAIRMAN, PERMANENT LOKADALAT, KHURDHA		//	
168	D-WP(C)/49360/2024	ANANTA MANDAL	RAJESH RANJAN SAHOO	//	AOD20240000612C202400010
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/49361/2024	APARNA SELF HELP GROUP, LACHHIPUR, SONEPUR	SHIBANI SHANKAR PRADHAN	//	
	WP(C)/29533/2024	VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/49362/2024	M/S S.P. ASSOCIATES, KHURDA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	

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171	D-WP(C)/49363/2024 WP(C)/29523/2024	CHIEF MANAGER, UNION BANK OF INDIA, BBSR SUDHIR KUMAR PANDA VS ORISSA STATE ROAD TRANSPORT CORPORATION, BBSR	SOUMYA MISHRA VS	// // 0	
172	D-WP(C)/49365/2024 WP(C)/29589/2024	MADAN MOHAN DALAI VS UNION OF INDIA	PRNOY MOHANTY VS	// // 0	
173	D-WP(C)/49366/2024	PRABODH KISHORE NANDA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// // 0	
174	D-WP(C)/49367/2024 WP(C)/29536/2024	MAHALAXMI SHAKTIDAL SELF HELP GROUP, TANGS VS STATE OF ODISHA	SHARNESH SANKAR PAUDYAN VS	// // 0	
175	D-WP(C)/49368/2024	JYOSTNARANI DAS VS RTO, BBSR	BRAJA MOHAN SARANGI VS	// // 0	
176	D-WP(C)/49370/2024	JYOSTNARANI DAS VS RTO, ANGUL	BRAJA MOHAN SARANGI VS	// // 0	
177	D-WP(C)/49371/2024	CHICHUAN TIMOTTY JAGABANDHU VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// // 0	
178	D-WP(C)/49372/2024	ASWINI KUMAR DASH VS CHIEF MANAGER, NATIONAL INSURANCE COMPANY LTD., CUTTACK		// // 0	
179	D-WP(C)/49373/2024	DILLIP KUMAR MARTHA VS THE ADDITIONAL CT AND GST OFFICER	BHABANI PRASAD MOHANTY VS	// // 0	
180	D-WP(C)/49374/2024 WP(C)/29519/2024	MANOJ KUMAR AGASTY VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// // 0	
181	D-WP(C)/49375/2024	HALU MALLICK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0	

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182	D-WP(C)/49376/2024	MARKANDA PANIGRAHY VS STATE OF ODISHA	SARADA DASH VS	// 0 //	
183	D-WP(C)/49377/2024	PRAMOD KUMAR SAHU VS THE COLLECTOR CUM DIST.MAGISTRATE , KALAHANDI	SANTOSH KUMAR NANDA VS	// 0 //	
184	D-WP(C)/49378/2024	MARKANDA PANIGRAHY VS STATE OF ODISHA	SARADA DASH VS	// 0 //	
185	D-WP(C)/49379/2024	PRAMOD KUMAR SAHU VS THE COLLECTOR CUM DIST.MAGISTRATE KALAHANDI	SANTOSH KUMAR NANDA VS	// 0 //	
186	D-WP(C)/49381/2024 WP(C)/29582/2024	OM SHIVA SHAKTI WOMEN SELF HELP GROUP, SONARIPUR VS STATE OF ODISHA	ANIL KUMAR TRIPATHY VS	// 0 //	
187	D-WP(C)/49382/2024 WP(C)/29583/2024	SAMALESWARI WOMEN SELF HELP GROUP, SUBARNIPUR VS STATE OF ODISHA	ANIL KUMAR TRIPATHY VS	// 0 //	
188	D-WP(C)/49383/2024	KRISHNA DAS VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
189	D-WP(C)/49384/2024 WP(C)/29581/2024	LAXMI NARAYAN WOMEN SELF HELP GROUP, SUBARNIPUR VS STATE OF ODISHA	ANIL KUMAR TRIPATHY VS	// 0 //	
190	D-WP(C)/49385/2024	SATYAPRAKASH RAY VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// 0 //	
191	D-WP(C)/49386/2024	TUSHAR KANUNGO VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
192	D-WP(C)/49387/2024	BHASKAR CHANDRA CHOUDHURY VS STATE OF ODISHA	PRAVAT KUMAR MOHANTY VS	// 0 //	
193	D-WP(C)/49388/2024	TEJAMANI KACHHARIA	SIBA PRASAD PATRA	//	

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		VS	VS	0	
		M.C.L.SAMBALPUR		//	
194	D-WP(C)/49389/2024	MAGARA PRADHAN	SIBA PRASAD PATRA	//	
		VS	VS	0	
		MAHANADI COALFIELDS LIMITED, SAMBALPUR		//	
195	D-WP(C)/49391/2024	TAPAN KUMAR MISHRA	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/49393/2024	SUSANTA DASGUPTA	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/49395/2024	JITENDRA KUMAR SAHOO	TARUN PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/49396/2024	ANGADA KUMAR NAIK	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/49398/2024	MAHENDRA MOHAN PRAHARAJ	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/49399/2024	PRASANNA KUMAR SATAPATHY	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/49400/2024	MANOJ PATTNAIK	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/49401/2024	SUMITRA PARIDA	MAHESWAR MOHANTY	//	
		VS	VS	0	
		DAMODAR PARIDA		//	
203	D-WP(C)/49404/2024	DHRUBA CHARAN BISWAL	ANIRUDHA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/49405/2024	PRAMOD JENA	MAMATA MISHRA	//	
		VS	VS	0	

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205	D-WP(C)/49407/2024	STATE OF ODISHA SUSHIL KUMAR SAHOO VS	BISWARANJAN PARAMGURU VS	// // 0	
206	D-WP(C)/49409/2024	STATE OF ODISHA JAMINI KANTA ROUT VS	ANIRUDHA DAS VS	// // 0	
207	D-WP(C)/49410/2024	UNION OF INDIA HEMANTA KUMAR SINGH VS	BISWARANJAN PARAMGURU VS	// // 0	
208	D-WP(C)/49411/2024 WP(C)/29552/2024	STATE OF ODISHA NITYANANDA ROUT VS	T.DHIREN KUMAR DORA VS	// // 0	
209	D-WP(C)/49412/2024 WP(C)/29577/2024	STATE OF ODISHA DINESH KUMAR SAHOO VS	ABHISHEK MOHANTY VS	// // 0	
210	D-WP(C)/49414/2024	STATE OF ODISHA BIBEKANANDA PATNAIK VS	BISWARANJAN PARAMGURU VS	// // 0	
211	D-WP(C)/49415/2024	STATE OF ODISHA PRAFULLA CHANDRA SWAIN VS	BISWARANJAN PARAMGURU VS	// // 0	
212	D-WP(C)/49419/2024	STATE OF ODISHA M/S. RAM KISHORE RAY VS	KSHIROD KUMAR SAHOO VS	// // 0	AOR20220001352C202400065
213	D-WP(C)/49421/2024	COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX,ODISHA LABA PADHAN VS	MANMEET SINGH ARORA VS	// // 0	
214	D-WP(C)/49422/2024	STATE OF ODISHA MADAN MOHAN SINGH VS	BISWA RANJAN PARAMGURU VS	// // 0	
215	D-WP(C)/49423/2024	STATE OF ODISHA MAA MANGALA SELF HELP GROUP VS THE COLLECTOR, KENDRAPADA	BIJAYA KUMAR SAHOO VS	// // 0 //	

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216	D-WP(C)/49424/2024	DEBARAJ CHAHATARAY VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// 0 //	
217	D-WP(C)/49425/2024	MANJUSREE KUMARI MOHANTY VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// 0 //	
218	D-WP(C)/49426/2024	MALAYA KUMAR DAS VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //	
219	D-WP(C)/49427/2024	LAXMIPRIYA KUMBHAR VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
220	D-WP(C)/49428/2024	SACHIDANANDA PARIDA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //	
221	D-WP(C)/49429/2024	ABTAR SINGH VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	// 0 //	
222	D-WP(C)/49432/2024	HEMANGIRI PANIGRAHI VS STATE OF ODISHA	HARIKRUSHNA PANIGRAHI VS	// 0 //	
223	D-WP(C)/49433/2024	PRASAN KUMAR JENA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //	
224	D-WP(C)/49434/2024	DUKHISHYAM CHHUALSINGH VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //	
225	D-WP(C)/49435/2024 WP(C)/29570/2024	M/S SARAT SHRADHA INFRASTRUCTURE PVT.LTD VS THE CHIEF COMMISSIONER OF CT AND GST , ODISHA	ITISHREE TRIPATHY VS	// 0 //	
226	D-WP(C)/49436/2024	DR.DEBADUTTA PANDA VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //	
227	D-WP(C)/49437/2024	BIDULATA MISHRA	NIRANJAN PRASAD PATRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/49438/2024	KUMUDINI PRUSTY	SURENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/49440/2024	NANDALAL SA	TRILOCHAN DASH	//	AOR20220002374C202400018
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/49441/2024	RATIKANTA DAS	SURENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/49443/2024	PRAKASH KUMAR KAR	ASHOK KUMAR SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
232	D-WP(C)/49444/2024	GANNI SANTOSH @ G.SANTOSH	PRASANTA KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/49445/2024	BHUBANESWAR SAHU	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/49446/2024	KRUSHNA CHANDRA MOHAPATRA	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/49447/2024	SANTI ROHIDASH	SUBHASIS MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/49448/2024	HAREKRISHNA PANDA	LINGARAJ SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/49451/2024	AKSHYA KUMAR KAR	SABYASACHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/49452/2024	BHAGABAT HANSDAH @ MAJHI	HEMANTA KUMAR MOHANTA	//	
		VS	VS	0	

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239	D-WP(C)/49453/2024	STATE OF ODISHA GYANARANJAN KAR VS MANORANJAN KAR	TRILOCHAN DASH VS	// // 0 //	AOR20220002374C202400020
240	D-WP(C)/49454/2024	MANINI PANDA VS THE TRANSPORT COMMISSIONER, CUTTACK	KALPANA NAYAK VS	// 0 //	
241	D-WP(C)/49456/2024	BANDITA MANGARAJ VS STATE BANK OF INDIA	SANJIB SWAIN VS	// 0 //	
242	D-WP(C)/49457/2024	ROHIDAS NAIK VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //	
243	D-WP(C)/49458/2024	BHARATI NAIK VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //	
244	D-WP(C)/49459/2024	DINANATH SHAW VS RTO OFFICER, ANGUL	ASMIYA RANJAN MAJHI VS	// 0 //	
245	D-WP(C)/49462/2024	MAGIRAM SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
246	D-WP(C)/49463/2024	KHEMUNDU NAYANA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
247	D-WP(C)/49465/2024	MAYA MAJHI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //	
248	D-WP(C)/49466/2024	DURYODHAN SETHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
249	D-WP(C)/49467/2024	KUMARI BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :26/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/49469/2024	SIDHANTA DALAI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202400090
251	D-WP(C)/49470/2024	ANU KANDI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
252	D-WP(C)/49471/2024	ANIL KUMAR SAHOO VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //	
253	D-WP(C)/49472/2024	GOBINDA CHANDRA JENA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //	
254	D-WP(C)/49473/2024	SURAJ KUMAR DAS VS ODISHA MINING CORPORATION LTD., KHORDHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
255	D-WP(C)/49474/2024	SUSAMA BAG VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //	
256	D-WP(C)/49475/2024	SINDU BAG VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //	
257	D-WP(C)/49476/2024	SABITA NAIK VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //	AOR20220002374C202400019
258	D-WP(C)/49477/2024	DAYANIDHI NAYAK VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //	
259	D-WP(C)/49479/2024	SANJAYA KUMAR CHAMPATI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //	
260	D-WP(C)/49481/2024	SANJULATA @ SANJUKTA MOHANTO VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
261	D-WP(C)/49483/2024	PARAMESWAR MAHANTA	GAJENDRANATH ROUT	//	AOR20220004106C202400035

**ORISSA HIGH COURT**

**FILING REPORT AS ON :26/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		WATER AND LAND MANAGEMENT INSTITUTE,CUTTACK		//	
262	D-WP(C)/49484/2024	GOBINDA CHANDRA SUNAMAJHI	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/49485/2024	KAMINI DEI @ JANI	JUDHISTHIR SAHOO	//	AOD20220003315C202400049
		VS	VS	0	
		REGIONAL PROVIDENT FUND COMMISSIONER,BHUBANESWAR		//	
264	D-WP(C)/49486/2024	CHAKRA PRASKA	PRAKASH KUMAR JENA	//	
		VS	VS	0	
		SUPERINTENDENT, RAYAGADA CIRCLE, RAYAGADA		//	
265	D-WP(C)/49489/2024	M/S.BALDEO SAHU AND SONS, JHARKHAND	RUDRA PRASAD KAR	//	
		VS	VS	0	
		DEPUTY COMMISSIONER OF INCOME TAX, BBSR		//	
266	D-WP(C)/49490/2024	NALINI PATEL	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/49492/2024	SUBASH KUMAR SAHOO	GHANASHYAM NAMTOAR	//	
		VS	VS	0	
		CHAIRMAN AND MANAGING DIRECTOR		//	
268	D-WP(C)/49494/2024	SABITA DAS	GOPAL PRASAD JENA	//	
		VS	VS	0	
		THE GOVT OF INDIA, NEW DELHI		//	
269	D-WP(C)/49495/2024	ARUNA PRADHAN	ASITA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/49496/2024	GOKUL CHANDRA MISHRA	BIBEKANANDA BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/49497/2024	ASIT RANJAN BARAL	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/49498/2024	SIMANCHAL PUTEL	ASITA KUMAR NAYAK	//	
		VS	VS	0	

**ORISSA HIGH COURT****FILING REPORT AS ON :26/11/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
273	D-WP(C)/49499/2024	STATE OF ODISHA BIDHU BHUSAN AMANT VS THE SUB COLLECTOR, BBSR	ADISHA MOHANTY VS RANJIT SAMAL	// // 0 //	
274	D-WP(C)/49501/2024	DILLIP KUMAR PANDA VS STATE OF ODISHA	RANJIT SAMAL VS ADISHA MOHANTY	// 0 //	
275	D-WP(C)/49502/2024	AMAR RAY VS THE SUB COLLECTOR, BBSR	ADISHA MOHANTY VS RANJIT SAMAL	// 0 //	
276	D-WP(C)/49503/2024	ABHIMANYU MUND VS STATE OF ODISHA	RANJIT SAMAL VS SAROJ KUMAR MISRA	// 0 //	
277	D-WP(C)/49504/2024	AR ONLINE SERVICE, UTTARAKHAND VS STATE OF ODISHA	SAROJ KUMAR MISRA VS RANJIT SAMAL	// 0 //	
278	D-WP(C)/49505/2024	SUSIL KUMAR BHOI VS STATE OF ODISHA	RANJIT SAMAL VS GHANASHYAM NAMTOAR	// 0 //	
279	D-WP(C)/49507/2024	LALMOHAN LOHAR VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS GHANASHYAM NAMTOAR	// 0 //	
280	D-WP(C)/49508/2024	SUBASH CHANDRA SAHU VS CHAIRMAN AND MANAGING DIRECTOR, OSRTC, BBSR	GHANASHYAM NAMTOAR VS SUNIL KUMAR PANDA	// 0 //	
281	D-WP(C)/49509/2024	PAPU NAIK VS THE MANAGER, HR, NTPC, ANGUL	SUNIL KUMAR PANDA VS GHANASHYAM NAMTOAR	// 0 //	
282	D-WP(C)/49510/2024	MADAN SAMAL VS CHAIRMAN AND MANAGING DIRECTOR	GHANASHYAM NAMTOAR VS PRATIK DASH	// 0 //	
283	D-WP(C)/49511/2024	URMILA SENAPATI VS STATE OF ODISHA	PRATIK DASH VS //	// 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :26/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/49513/2024	TATA PROJECTS LTD, BBSR VS UNION OF INDIA	DEEPRO SEN VS	// ()	
285	D-WP(C)/49515/2024	DAITARY JENA VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// ()	
286	D-WP(C)/49516/2024	MADHUSMITA MAJHI VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// ()	
287	D-ABLAPL/35439/2024	RINKU NAIK VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	BANARAPAL /381 /2022 ()	AOD20230000619C202400017
288	D-ABLAPL/35440/2024	SUSANTA NAIK@SUSHANTA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /154 /2019 ()	AOD20240000242C202400030
289	D-ABLAPL/35441/2024	SISIRA KUMAR POLAI @DANA PALAI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /130 /2014 ()	AOD20240000242C202400032
290	D-ABLAPL/35442/2024	FAKIR NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /438 /2024 ()	AOD20240000242C202400033
291	D-ABLAPL/35448/2024	NURUDDIN KHAN VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	PURUNABAZAR /325 /2024 ()	AOR20220001087C202400098
292	D-ABLAPL/35459/2024	HEEROJINI MAJHI VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	//0 ()	
293	D-ABLAPL/35460/2024	PANCHANAN BHOI @ NIMAIN CHARAN BHOI VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BARGARH SADAR /418 /2024 ()	
294	D-ABLAPL/35461/2024	GOBARDHAN NAIK VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	KOMNA PS /164 /2013 ()	
295	D-ABLAPL/35463/2024	NARAYAN MEHER	BASANTA KUMAR NANDA	RAIRAKHOL /246 /2024	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :26/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/35466/2024	SANTOSH KUMAR KAR @ SANTOSH KAR	ARIJEET MISHRA	DASARATHPUR /165 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/35467/2024	DAMA @ DAMODAR BEHERA	JANMEJAYA KATIKIA	PURUSHOTTAMPUR /738 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/35468/2024	BABU @ DIPTI RANJAN PANIGRAHI	ARIJEET MISHRA	DASARATHPUR /164 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/35469/2024	SAMIR KABI	ARIJEET MISHRA	JASHIPUR /90 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/35475/2024	PITAMBAR MUNI	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/35478/2024	BISWAJIT GHADAI	MANORANJAN MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/35479/2024	FIROJ KUMAR SAHOO	SUSANTA KUMAR LENKA	Maitri Vihar PS /485 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/35482/2024	KANHU @ DEBASISH NAYAK	DIPTI RANJAN MOHAPATRA	PURIGHAT /301 /2024	
	ABLAPL/13457/2024	VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/35485/2024	SUBODH KUMAR PRADHAN	MIHIR KANTA RATH	R.UDAYAGIRI /83 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/35488/2024	BALARAM SAHOO	JUDHISTHIR SAHOO	NAYAGARH SADAR /255 /2024	AOD20220003315C202400046
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/35494/2024	PRANA KRUSHNA NAYAK @ PINTU	AMITAV TRIPATHY	NAYAPALLI P.S. /683 /2024	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :26/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/35496/2024	STATE OF ODISHA NIRANJAN MALLA VS	ASHOK KUMAR SWAIN VS	// ITAMATI /287 /2023 ()	
308	D-ABLAPL/35498/2024	STATE OF ODISHA REENARANI PANIGRAHI VS	HIMANSHU SEKHAR MISHRA VS	// SAMBALPUR VIGILANCE /27 /2024 ()	
309	D-ABLAPL/35501/2024	STATE OF ODISHA(VIG.) AKHAYA KUMAR @ AKSHAYA CHANDRA BEHERA VS	SUSANTA KUMAR SETHY VS	// PAHALA /493 /2024 ()	
310	D-ABLAPL/35503/2024	STATE OF ODISHA BANITA JENA VS	SAROJ RANJAN SUBUDHI VS	// SATYABADI /349 /2024 ()	
311	D-ABLAPL/35504/2024	STATE OF ODISHA MANTU JENA VS	SAROJ RANJAN SUBUDHI VS	// SATYABADI /349 /2024 ()	
312	D-ABLAPL/35506/2024	STATE OF ODISHA SUREN @ SURENDRA GARTIA VS	JAGABANDHU SAHU VS	// SOHELLA /249 /2024 ()	
313	D-ABLAPL/35508/2024	STATE OF ODISHA PRATAP MALLIK VS	PANCHANAN PANIGRAHI VS	// TUMUSINGA /302 /2024 ()	AOD20240000001C202400365
314	D-ABLAPL/35509/2024	STATE OF ODISHA BASANTA KUMAR SAHOO VS	PANCHANAN PANIGRAHI VS	// CHHENDIPADA /191 /2024 ()	AOD20240000001C202400364
315	D-ABLAPL/35512/2024	STATE OF ODISHA KAMAL LOCHAN SAHOO VS	KARTIK CHANDRA TRIPATHY VS	// KASAFAL MARINE /60 /2024 ()	
316	D-ABLAPL/35514/2024	STATE OF ODISHA SONU MAJHI VS	ARUN KUMAR MISHRA VS	// BRAHMANITARANG /148 /2024 ()	
317	D-ABLAPL/35515/2024	STATE OF ODISHA SK.REYAZUDDIN VS	RASHMI RANJAN MISHRA VS	// Bamapada (Industrial Area) /183 /2024 ()	
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

## FILING REPORT AS ON :26/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/35516/2024	SUBHASH CHANDRA BEHERA VS STATE OF ODISHA	SAMBIT RATH VS	CHAMPUA /271 /2024 () //	
319	D-ABLAPL/35518/2024	HEEROJINI MAJHI VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	//0 () //	
320	D-ABLAPL/35522/2024	GOBINDA GOUDA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /192 /2021 () //	
321	D-ABLAPL/35524/2024	NARENDRA BEHERA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	DHENKANAL TOWN /793 /2024 () //	
322	D-ABLAPL/35526/2024	ASHOK MALIK VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	TIHIDI /428 /2020 () //	
323	D-ABLAPL/35528/2024	PRANABANDHU BEHERA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /283 /2024 () //	
324	D-ABLAPL/35529/2024	BICHITRANANDA TRIPATHY VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	PIPLI /553 /2024 () //	
325	D-ABLAPL/35530/2024	MADAN MOHAN PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DEOGARH /564 /2024 () //	
326	D-ABLAPL/35531/2024	GOURAHARI ROUT VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	MANCHESWAR P.S. /406 /2024 () //	
327	D-ABLAPL/35532/2024	ROHIT KUMAR PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DEOGARH /564 /2024 () //	
328	D-ABLAPL/35536/2024	MD.IMRAN VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	MAHILA PS SAMBALPUR /93 /2024 () //	
329	D-ABLAPL/35537/2024	MD.ISRAIL	SAMARENDRA BAHADUR	MAHILA PS SAMBALPUR /93 /2024	

**ORISSA HIGH COURT****FILING REPORT AS ON :26/11/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/35539/2024	SUBASH MAHALIK	SAMARENDRA BAHADUR	BANSADA /359 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/35540/2024	PRADEEP MEHER @ PRADIP MEHER	SUSHANTA KUMAR JOSHI	TUREIKELA /353 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/35542/2024	PRADEEP KUMAR JOSHI	RAKESH RANJAN DASH	DHANUPALI /478 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/35544/2024	AKASH GUPTA	RAKESH KUMAR DAS	HIRAKUD /343 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/35547/2024	BIRANCHI KUMBHAR	SUSHANTA KUMAR JOSHI	BANGOMUNDA /86 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/35548/2024	SARITA SARANGI	SUSHANTA KUMAR JOSHI	SINDHIKELA PS /100 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/35549/2024	NUTAN DAS	BISWAJIT MOHANTY	KHALLIKOTE /763 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/35550/2024	PRADIPTA KUMAR SAHOO	KABIRAJ PRADHAN	S.P.(CID-CRL),CUTTACK /9 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/35555/2024	KAILASH CHANDRA PATI	KSHIROD KUMAR ROUT	CDA-II /167 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/35557/2024	NILANCHALA RANA	SK. ZAFARULLA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/35559/2024	BITU @ JAYASEN SUNANI	AKSHAYA KUMAR SAHOO	KHARIAR /376 /2024	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :26/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/35561/2024	STATE OF ODISHA KAMALINI DEHURI VS	SUBHASREE MOHANTY VS	// DHENKANAL SADAR /252 /2024 ()	
342	D-ABLAPL/35562/2024	STATE OF ODISHA SUBHADRA BISWAL VS	SUBHASREE MOHANTY VS	// DHENKANAL SADAR /252 /2024 ()	
343	D-ABLAPL/35563/2024	STATE OF ODISHA RAJKISHORE PARIDA VS	MD.G.MADANI VS	// DHUSURI /253 /2024 ()	
344	D-ABLAPL/35564/2024	STATE OF ODISHA DHANAMALI BHOI VS	AMITAV TRIPATHY VS	// BIRMAHARAJPUR /323 /2024 ()	
345	D-ABLAPL/35566/2024	STATE OF ODISHA RAJKISHORE PARIDA VS	MD.G.MADANI VS	// DHUSURI /254 /2024 ()	
346	D-ABLAPL/35567/2024	STATE OF ODISHA MANAS KUMAR SAHOO VS	AMIT KUMAR NATH VS	// ANGUL TOWN /932 /2024 ()	
347	D-ABLAPL/35568/2024	STATE OF ODISHA NARAYAN RAY VS	DIBYA JYOTI SAHOO VS	// MARINE PS AT JAMBO /105 /2024 ()	
348	D-ABLAPL/35571/2024	STATE OF ODISHA MANORANJAN PATRNAIK VS	SUDEEP KUMAR SARANGI VS	// NAYAPALLI P.S. /118 /2023 ()	
349	D-ABLAPL/35573/2024	STATE OF ODISHA KEDAR MALIK @ KUNA VS	DIBYA JYOTI SAHOO VS	// PATTAMUNDAI /81 /2024 ()	
350	D-ABLAPL/35579/2024	STATE OF ODISHA BABU @ RAKESH PARIDA VS	SANJIB KUMAR BHANJADEO VS	// KODALA /482 /2023 ()	
351	D-ABLAPL/35582/2024	STATE OF ODISHA RAKESH KUMAR SWAIN VS STATE OF ODISHA	SANJIT MISHRA VS	// NIMAPADA /321 /2024 () //	

**ORISSA HIGH COURT****FILING REPORT AS ON :26/11/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
352	D-ABLAPL/35585/2024	PRASANTA MOHARANA VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	BRAHMAGIRI /472 /2024 () //	
353	D-ABLAPL/35590/2024	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	Madan Sundar Behera VS	JAGATPUR /595 /2024 () //	
354	D-ABLAPL/35591/2024	AISH @ ASIS MAHANANDIA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	LAXMIPUR /83 /2018 () //	
355	D-ABLAPL/35592/2024	DIPUN SAMAL VS STATE OF ODISHA	KAJAL SAHOO VS	BAIDYANATHPUR /514 /2024 () //	
356	D-ABLAPL/35594/2024	DANDA MAHARANA VS STATE OF ODISHA	KAJAL SAHOO VS	BAIDYANATHPUR /514 /2024 () //	
357	D-ABLAPL/35596/2024	GANESH MALIK VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	TIHIDI /523 /2024 () //	
358	D-ABLAPL/35597/2024	BISWAJIT SAHOO VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	KASAFAL MARINE /60 /2024 () //	
359	D-ABLAPL/35598/2024	SAUDAMINI @ BAYANI ROUTARAY @ NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /260 /2024 () //	
360	D-ABLAPL/35600/2024	LIPU PAHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /776 /2024 () //	
361	D-ABLAPL/35601/2024	RAJESH KUMAR PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	BHADRAK TOWN /727 /2024 () //	
362	D-ABLAPL/35602/2024	DIBAKARA NAIK VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /77 /2019 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :26/11/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-COPET/24/2014 COPET/24/2014	POLAR PHARMA INDIA L MP		2/2024
2	D-LPA/49406/2024 LPA/ /	JHUNA MAJHI MP	MANAS RANJAN SATPATHY	3/2024
3	D-LPA/49406/2024 LPA/ /	JHUNA MAJHI MP	MANAS RANJAN SATPATHY	4/2024
4	D-CRLLP/35444/2024 CRLLP/ /	STATE OF ODISHA MP	UDIT RANJAN JENA A.G.A.	56/2024
5	D-CRLLP/35446/2024 CRLLP/ /	STATE OF ODISHA MP	UDIT RANJAN JENA, A.G.A.	57/2024
6	D-TRPCRL/35606/2024 TRPCRL/ /	ANKITA KUMARI TRIPATHY@PATRA MP	JAGAJIBAN PRADHAN	92/2024
7	D-LAA/49491/2024 LAA/ /	HIMANSU HATI MP	SUSANTA KUMAR DASH	398/2024
8	D-TRP(C)/49506/2024 TRP(C)/ /	ANKITA KUMARI TRIPATHY@PATRA MP	JAGAJIBAN PRADHAN	398/2024
9	D-TRP(C)/49512/2024 TRP(C)/ /	ANKITA KUMARI TRIPATHY@PATRA MP	JAGAJIBAN PRADHAN	399/2024
10	D-LAA/49491/2024 LAA/ /	HIMANSU HATI MP	SUSANTA KUMAR DASH	399/2024
11	D-LAA/49491/2024 LAA/ /	HIMANSU HATI MP	SUSANTA KUMAR DASH	400/2024
12	D-LAA/49491/2024 LAA/ /	HIMANSU HATI MP	SUSANTA KUMAR DASH	401/2024
13	D-RVWPET/186/2023 RVWPET/186/2023	COLLECTOR, CUTTACK MP	A.G.A.	426/2024
14	D-RVWPET/186/2023 RVWPET/186/2023	COLLECTOR, CUTTACK MP	A.G.A.	427/2024
15	D-CONTC/30226/2024 CONTC/5820/2024	NILAMANI TRIPATHY MP		474/2024
16	D-RPFAM/3470/2024 RPFAM/6/2024	SHWETA MAHAPATRA MP	SUVASHISH PATTANAIK	523/2024
17	D-RPFAM/48506/2024 RPFAM/ /	MADAN MOHAN JENA MP	SANTOSH KUMAR SWAIN	524/2024
18	D-RPFAM/49413/2024 RPFAM/ /	BRAHMANANDA NAIK MP	BHARATI DASH	525/2024
19	D-MATA/45491/2024 MATA/ /	KUMAR PANDA MP	DHARMENDRA SETHY	535/2024
20	D-CMAPL/49487/2024 CMAPL/ /	MANAGING COMMITTEE OF KARPADA MP	HIGSSA HOOKIKARNDX, GANJAM	580/2024
21	D-CMAPL/49487/2024 CMAPL/ /	MANAGING COMMITTEE OF KARPADA MP	HIGSSA HOOKIKARNDX, GANJAM	581/2024
22	D-FAO/117/2019 FAO/117/2019	GOLAK PR.BEHERA MP	SAMEER KUMAR DAS	991/2024
23	D-FAO/49468/2024 FAO/ /	B.M., UNITED INDIA INSURANCE CO. LTD MP	RAMESH CHANDRA SAHOO	992/2024
24	D-SA/158/1997 SA/158/1997	GOURISHYAM MP	M/S.S.K.PATNAIK	1081/2024
25	D-CRLREV/19909/2024 CRLREV/318/2024	SUDAM RANA MP	UMESH CHANDRA BEHURA	1094/2024
26	D-CRLREV/19906/2024	SUDAM RANA	UMESH CHANDRA BEHURA	

	CRLREV/317/2024	MP		1095/2024
27	D-CRLREV/19910/2024	SUDAM RANA	UMESH CHANDRA BEHURA	
	CRLREV/316/2024	MP		1096/2024
28	D-CRLREV/33458/2024	A.BALARAM	BISWA RANJAN DAS	
	CRLREV/ /	MP		1097/2024
29	D-CRLREV/35560/2024	BIJAY KUMAR MOHARANA	PRAVAT KUMAR MOHANTY	
	CRLREV/ /	MP		1098/2024
30	D-CRLREV/33937/2024	BRUNDABATI SINGH	ANSHUMAN PANDA	
	CRLREV/ /	MP		1099/2024
31	D-RSA/49380/2024	RAJINDRA MAJHI	DEBABRATA DASH	
	RSA/ /	MP		1375/2024
32	D-RSA/49380/2024	RAJINDRA MAJHI	DEBABRATA DASH	
	RSA/ /	MP		1376/2024
33	D-RSA/49420/2024	ALEKHA SAMANTARAY	GAJENDRANATH ROUT	
	RSA/ /	MP		1377/2024
34	D-CMP/49324/2024	NIRA MUNI @ NIRANJAN MUNI	SOUBHAGYA KUMAR DASH	
	CMP/ /	MP		1424/2024
35	D-CMP/49408/2024	KANHU CHARAN SARDAR	PRONoy MOHANTY	
	CMP/ /	MP		1425/2024
36	D-CMP/49478/2024	PRAVEEN CHANDRA BHANJDEO	BIBEKANANDA BHUYAN	
	CMP/ /	MP		1426/2024
37	D-CMP/49493/2024	BIJAYA KUMAR @ CHANDRA TRIPATHY	GYANENDRA CHANDRA SWAIN	
	CMP/ /	MP		1427/2024
38	D-CMP/49493/2024	BIJAYA KUMAR @ CHANDRA TRIPATHY	GYANENDRA CHANDRA SWAIN	
	CMP/ /	MP		1428/2024
39	D-CMP/49500/2024	GYANA RANJAN SAHOO	ABHISEK KEJARIWAL	
	CMP/ /	MP		1429/2024
40	D-BLAPL/34523/2024	SUJIT KUMAR MOHANTY	BISWARANJAN DALAI	
	BLAPL/11748/2024	MP		1525/2024
41	D-BLAPL/30121/2024	GOURA PRASAD MOHAPATRA	RASHMIREKHA NAYAK	
	BLAPL/10817/2024	MP		1526/2024
42	D-BLAPL/34896/2024	RAKA @ GYANARANJAN SAHOO	RAMAKANTA PRADHAN	
	BLAPL/11887/2024	MP		1527/2024
43	D-BLAPL/27537/2024	TAPAS KUMAR PRADHAN	SANDEEP RAJ PANDA	
	BLAPL/9280/2024	MP		1528/2024
44	D-ABLAPL/19673/2024	SIBU @ SIBA PRASAD BEHERA		
	ABLAPL/7855/2024	MP		2656/2024
45	D-ABLAPL/31929/2024	SANI DEOGAM		
	ABLAPL/11987/2024	MP		2657/2024
46	D-ABLAPL/31769/2024	MASZUUD AHMAD		
	ABLAPL/11955/2024	MP		2658/2024
47	D-ABLAPL/31304/2024	SATYANARAYAN NAIK		
	ABLAPL/11904/2024	MP		2659/2024
48	D-ABLAPL/13294/2024	SANJU MALLIK		
	ABLAPL/4663/2024	MP		2660/2024
49	D-ABLAPL/13213/2024	JHUNULATA MALLIK		
	ABLAPL/4671/2024	MP		2661/2024
50	D-ABLAPL/33208/2024	HALADHAR BEHERA		
	ABLAPL/12483/2024	MP		2662/2024
51	D-ABLAPL/31732/2024	BADAL@DILLIP KANRA	PANCHANAN PANIGRAHI	
	ABLAPL/11958/2024	MP		2663/2024
52	D-MACA/49340/2024	BANALATA BADAJENA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2807/2024
53	D-MACA/45058/2024	PURNA CHANDRA MAHARANA	DEBASISH PATNAIK	
	MACA/1186/2024	MP		2808/2024
54	D-MACA/49346/2024	SAJANI BEHERA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2809/2024
55	D-MACA/1176/2023	D.M., M/S. NATIONAL INSURANCE CO.LTD.	BIJON DASMOHAPATRA	
	MACA/1176/2023	MP		2810/2024
56	D-MACA/49355/2024	ICICI LOMBARD GENERAL INSURANCE CO.LTD.	ANUSKA KUMAR MISHRA	
	MACA/ /	MP		2811/2024
57	D-MACA/49394/2024	M/S ORIENTAL INSURANCE CO. LTD.,CUTTACK	SANKOSH KUMAR MOHANTY	
	MACA/ /	MP		2812/2024

58	D-MACA/49394/2024 MACA/ /	M/S ORIENTAL INSURANCE CO. LTD.,CUTTACK MP	SANKOSH KUMAR MOHANTY	2813/2024
59	D-MACA/49397/2024 MACA/ /	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. MP	DEB COLLEKHA SUNDARGARH	2814/2024
60	D-MACA/49442/2024 MACA/ /	MANAGER, CLAIM LEGAL, IFFCO-TOKIO MARINE INSURANCE CO. LTD. MP	GINTO AKHURDA OTTA	2815/2024
61	D-MACA/49480/2024 MACA/ /	NATIONAL INSURANCE CO. LTD. MP	BIBEKANANDA UDGATA	2816/2024
62	D-MACA/49480/2024 MACA/ /	NATIONAL INSURANCE CO. LTD. MP	BIBEKANANDA UDGATA	2817/2024
63	D-CRLA/35455/2024 CRLA/ /	JAGANNATH SAMANT MP	SURYAKANTA DASMOHAPATRA	3026/2024
64	D-CRLA/35455/2024 CRLA/ /	JAGANNATH SAMANT MP	SURYAKANTA DASMOHAPATRA	3027/2024
65	D-CRLA/29031/2024 CRLA/954/2024	SUDAYA PRADHAN MP	AMULYA RATNA PANDA	3028/2024
66	D-CRLA/621/2015 CRLA/621/2015	SANDHAR KALLAR MP	M/S SARBESWAR SAHOO, PRIYARANJAN SWAIN	3029/2024
67	D-CRLA/31885/2024 CRLA/1069/2024	KRUSHNA CHANDRA KANHAR MP	ASHOK KUMAR SWAIN	3030/2024
68	D-CRLA/35589/2024 CRLA/ /	PRAKASH KUMAR MUDULI MP	ALOK KUMAR MOHAPATRA	3031/2024
69	D-CRLA/35589/2024 CRLA/ /	PRAKASH KUMAR MUDULI MP	ALOK KUMAR MOHAPATRA	3032/2024
70	D-CRLA/27577/2024 CRLA/1036/2024	BIJU NAIK MP	SUSANTA SEKHAR MOHAPATRA	3033/2024
71	D-CRLMC/35462/2024 CRLMC/ /	GANESH MAJHI MP	RAJIB LOCHAN PATTNAIK	3146/2024
72	D-CRLMC/35464/2024 CRLMC/4436/2024	GOLEKHA BIHARI DAS MP	PRASANNA KUMAR MISHRA	3147/2024
73	D-CRLMC/35453/2024 CRLMC/ /	POTURAJU SURAMA @ P.SURAMA MP	SOUBHAGYA KUMAR DASH	3148/2024
74	D-CRLMC/35483/2024 CRLMC/ /	RAJU PANDA@JAYA PANDA MP	ANITA SAHOO	3149/2024
75	D-CRLMC/35487/2024 CRLMC/ /	BIKA@BIKRAM ROUT MP	DEBASNAN DAS	3150/2024
76	D-CRLMC/34767/2024 CRLMC/ /	DARSANSINGH SAINI MP	SAILAZA NANDAN DAS	3151/2024
77	D-CRLMC/35510/2024 CRLMC/ /	BHAGIRATHI PATRA MP	DEVASHIS PANDA	3152/2024
78	D-CRLMC/25471/2024 CRLMC/3237/2024	LATIKA DIGAL MP	SATYABRATA DASH	3153/2024
79	D-CRLMC/35604/2024 CRLMC/ /	M/S. EPARI GOLD HOUSE, CUTTACK MP	JAGAJIBAN PRADHAN	3154/2024
80	D-CRLMC/35605/2024 CRLMC/ /	P.NAGARAJAN MP	SAILAZA NANDAN DAS	3155/2024
81	D-WA/49327/2024 WA/ /	DR. AMIYA RANJAN BARIK MP	SOUBHAGYA SWAIN	8281/2024
82	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	8282/2024
83	D-WA/49328/2024 WA/ /	STATE OF ODISHA MP	JAYANTA KUMAR BAL,A.G.A	8283/2024
84	D-WA/49328/2024 WA/ /	STATE OF ODISHA MP	JAYANTA KUMAR BAL,A.G.A	8284/2024
85	D-WA/49328/2024 WA/ /	STATE OF ODISHA MP	JAYANTA KUMAR BAL,A.G.A	8285/2024
86	D-WA/30165/2024 WA/2251/2024	SATYANARAYAN BAI MP	SHIVSANKAR MOHANTY	8286/2024
87	D-WA/46671/2024 WA/3021/2024	SASMITA SAHOO MP	SUVASHISH PATTANAIAK	8287/2024
88	D-WA/49418/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8288/2024
89	D-WA/49418/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	

90	WA/ / D-WA/49418/2024	MP STATE OF ODISHA	SASWAT DAS,A.G.A	8289/2024
91	WA/ / D-WA/43680/2024	MP PRASANNA KUMAR GANTAYAT	JAJATI KESHARI KHUNTIA	8290/2024
92	WA/ / D-WP(C)/40914/2024	MP SECTOR-8 RESIDENTIAL ASSOCIATION, CUTTACK	KANDA BEHURIA	8291/2024
93	WP(C)/26147/2024 D-WP(C)/38486/2023	MP SATYABHAMA NAG	GYANA RANJAN SETHI	15878/2024
94	WP(C)/38486/2023 D-WP(C)/37794/2024	MP BHIKARI MOHAPATRA	AMIT PRASAD BOSE	15879/2024
95	WP(C)/22276/2024 D-WP(C)/37794/2024	MP BHIKARI MOHAPATRA	AMIT PRASAD BOSE	15880/2024
96	WP(C)/22276/2024 D-WP(C)/37794/2024	MP BHIKARI MOHAPATRA	AMIT PRASAD BOSE	15881/2024
97	WP(C)/22276/2024 D-WP(C)/49345/2024	MP HAREKRUSHNA BEHERA	PRITAM KUMAR MOHANTY	15882/2024
98	WP(C)/29586/2024 D-WP(C)/42162/2024	MP UMA MAHESWAR PATNAIK		15883/2024
99	WP(C)/24946/2024 D-WP(C)/42159/2024	MP P. HARINATH RAO		15884/2024
100	WP(C)/25689/2024 D-WP(C)/45692/2024	MP B. KALABATI PATRA	LALIT KUMAR MAHARANA	15885/2024
101	WP(C)/27060/2024 D-WP(C)/49348/2024	MP LAXMI NARAYAN GADI SHG	BASUMATI PRADHAN	15886/2024
102	WP(C)/ / D-WP(C)/11062/2024	MP M/S ASHIRBAD HEALTHCARE,		15887/2024
103	WP(C)/6171/2024 D-WP(C)/20123/2023	MP MADAN MOHAN JENA	UPENDRA KUMAR SAMAL	15888/2024
104	WP(C)/20123/2023 D-WP(C)/19729/2023	MP KISHORE KUMAR JENA @ KISHORE MOHAN JENA	ANIL KUMAR DAS	15889/2024
105	WP(C)/19729/2023 D-WP(C)/34306/2024	MP UMAKANTA SAHOO		15890/2024
106	WP(C)/19644/2024 D-WP(C)/49356/2024	MP DEBASIS NAYAK	SIDHARTH SHANKAR PADHY	15891/2024
107	WP(C)/ / D-WP(C)/49358/2024	MP MAA BHABANI SELF HELP GROUP	SHIBANI SHANKAR PRADHAN	15892/2024
108	WP(C)/29527/2024 D-WP(C)/49357/2024	MP MAA MAHESWARI WOMEN SELF HELP GROUP	SHIBANI SHANKAR PRADHAN	15893/2024
109	WP(C)/29524/2024 D-WP(C)/49359/2024	MP ODISHA GRAMYA BANK, SANAPALLA BRANCH	SAHURDHA	15894/2024
110	WP(C)/ / D-WP(C)/49361/2024	MP APARNA SELF HELP GROUP, LACHHIPUR,	SOBHAR HANKAR PRADHAN	15895/2024
111	WP(C)/29533/2024 D-WP(C)/49362/2024	MP M/S S.P. ASSOCIATES, KHURDA	BRAJA MOHAN SARANGI	15896/2024
112	WP(C)/ / D-WP(C)/49363/2024	MP SUDHIR KUMAR PANDA	SOUMYA MISHRA	15897/2024
113	WP(C)/29523/2024 D-WP(C)/49365/2024	MP MADAN MOHAN DALAI	PRONoy MOHANTY	15898/2024
114	WP(C)/29589/2024 D-WP(C)/49367/2024	MP MAHALAXMI SHAKTIDAL SELF HELP GROUP	SHIBANI SHANKAR PRADHAN	15899/2024
115	WP(C)/29536/2024 D-WP(C)/49373/2024	MP DILLIP KUMAR MARTHA	BHABANI PRASAD MOHANTY	15900/2024
116	WP(C)/ / D-WP(C)/49374/2024	MP MANOJ KUMAR AGASTY	PRASANTA KUMAR SATAPATHY	15901/2024
117	WP(C)/29519/2024 D-WP(C)/13837/2013	MP TAPASWINI ACHARYA	M/S.K.K.SWAIN	15902/2024
118	WP(C)/13837/2013 D-WP(C)/49381/2024	MP OM SHIVA SHAKTI WOMEN SELF HELP GROUP	SONEUPATHY	15903/2024
119	WP(C)/29582/2024 D-WP(C)/49382/2024	MP SAMALESWARI WOMEN SELF HELP GROUP	ANUSUBAR PRADHY	15904/2024
120	WP(C)/29583/2024 D-WP(C)/49384/2024	MP LAXMI NARAYAN WOMEN SELF HELP GROUP	ANUSUBAR PRADHY	15905/2024
	WP(C)/29581/2024	MP		15906/2024

121	D-WP(C)/49330/2024 WP(C)/ /	BIRANCHI NARAYAN SINGH MP	SUKANTA KUMAR DALAI	15907/2024
122	D-WP(C)/48167/2024 WP(C)/29257/2024	TARANI KUMAR NAYAK MP	NIRANJAN LENKA	15908/2024
123	D-WP(C)/49393/2024 WP(C)/ /	SUSANTA DASGUPTA MP	SOUMYA RANJAN MOHANTY	15909/2024
124	D-WP(C)/49395/2024 WP(C)/ /	JITENDRA KUMAR SAHOO MP	TARUN PATNAIK	15910/2024
125	D-WP(C)/49333/2024 WP(C)/ /	ALOKASHIRBAD PANDA MP	SUKANTA KUMAR DALAI	15911/2024
126	D-WP(C)/38808/2024 WP(C)/22765/2024	TAMANNA TIWARY MP	RAKESH BEHERA	15912/2024
127	D-WP(C)/43960/2024 WP(C)/26066/2024	YASHDAATA CREATIVES PVT. LTD, BBSRSAMBIT RATH MP		15913/2024
128	D-WP(C)/49409/2024 WP(C)/ /	JAMINI KANTA ROUT MP	ANIRUDHA DAS	15914/2024
129	D-WP(C)/49412/2024 WP(C)/29577/2024	DINESH KUMAR SAHOO MP	ABHISHEK MOHANTY	15915/2024
130	D-WP(C)/49411/2024 WP(C)/29552/2024	NITYANANDA ROUT MP	DHIREN KUMAR DORA	15916/2024
131	D-WP(C)/49336/2024 WP(C)/29585/2024	DEBADUTTA PARIDA MP	ASHWARIYA DASH	15917/2024
132	D-WP(C)/48072/2024 WP(C)/29272/2024	BANK OF BARODA, BBSR MP	KHAN MAHMOODUL HASAN NIAMATI	15918/2024
133	D-WP(C)/16693/2019 WP(C)/16693/2019	BANAMALI MISHRA MP	M/S.HIMANSHU SEKHAR MISHRA	15919/2024
134	D-WP(C)/49426/2024 WP(C)/ /	MALAYA KUMAR DAS MP	RUDRA NARAYAN PARIJA	15920/2024
135	D-WP(C)/49429/2024 WP(C)/ /	ABTAR SINGH MP	RAJESH RANJAN SAHOO	15921/2024
136	D-WP(C)/49435/2024 WP(C)/29570/2024	M/S SARAT SHRADHA INFRASTRUCTURE MP	<del>HYSHREE</del> TRIPATHY	15922/2024
137	D-WP(C)/49444/2024 WP(C)/ /	GANNI SANTOSH @ G.SANTOSH MP	PRASANTA KUMAR PANDA	15923/2024
138	D-WP(C)/47714/2024 WP(C)/28874/2024	YASH RAJ ENTERPRISES, CHANDRASEKHAR PUSKAS MP	<del>SARABESH</del> MISHRA	15924/2024
139	D-WP(C)/49341/2024 WP(C)/ /	LAXMAN KUMAR SAHU MP	ASHIS KUMAR MISHRA	15925/2024
140	D-WP(C)/49448/2024 WP(C)/ /	HAREKRISHNA PANDA MP	LINGARAJ SARANGI	15926/2024
141	D-WP(C)/49452/2024 WP(C)/ /	BHAGABAT HANSDAH @ MAJHI MP	HEMANTA KUMAR MOHANTA	15927/2024
142	D-WP(C)/49457/2024 WP(C)/ /	ROHIDAS NAIK MP	HEMANTA KUMAR MOHANTA	15928/2024
143	D-WP(C)/49465/2024 WP(C)/ /	MAYA MAJHI MP	HEMANTA KUMAR MOHANTA	15929/2024
144	D-WP(C)/38117/2024 WP(C)/24047/2024	GOVINDA CHANDRA SAHANI MP		15930/2024
145	D-WP(C)/49471/2024 WP(C)/ /	ANIL KUMAR SAHOO MP	BHAWANI SANKAR PANIGRAHI	15931/2024
146	D-WP(C)/49469/2024 WP(C)/ /	SIDHANTA DALAI MP	SUKANTA KUMAR DALAI	15932/2024
147	D-WP(C)/16529/2022 WP(C)/16529/2022	PATIA GOCHHAYAT MP	SATYABRATA MOHANTY	15933/2024
148	D-WP(C)/49472/2024 WP(C)/ /	GOBINDA CHANDRA JENA MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	15934/2024
149	D-WP(C)/49473/2024 WP(C)/ /	SURAJ KUMAR DAS MP	PRAFULLA KUMAR MOHAPATRA	15935/2024
150	D-WP(C)/49479/2024 WP(C)/ /	SANJAYA KUMAR CHAMPATI MP	ACHYUTANANDA PATTANAIK	15936/2024
151	D-WP(C)/49481/2024 WP(C)/ /	SANJULATA @ SANJUKTA MOHANTO MP	AMIT PRASAD BOSE	15937/2024
152	D-WP(C)/40714/2023	NARESH MEHER	DURGESH NARAYAN RATH	

	WP(C)/40714/2023	MP		15938/2024
153	D-WP(C)/49484/2024 WP(C)/ /	GOBINDA CHANDRA SUNAMAJHI MP	CHITTA RANJAN PATTNAIK	15939/2024
154	D-WP(C)/49489/2024 WP(C)/ /	M/S.BALDEO SAHU AND SONS, JHARKHAND MP	ANANAYA KUMAR MISHRA	15940/2024
155	D-WP(C)/49490/2024 WP(C)/ /	NALINI PATEL MP	PRASANTA KUMAR SATAPATHY	15941/2024
156	D-WP(C)/49496/2024 WP(C)/ /	GOKUL CHANDRA MISHRA MP	BIBEKANANDA BHUYAN	15942/2024
157	D-WP(C)/49497/2024 WP(C)/ /	ASIT RANJAN BARAL MP	HRUDANANDA MOHAPATRA	15943/2024
158	D-WP(C)/49504/2024 WP(C)/ /	AR ONLINE SERVICE, UTTARAKHAND MP	SAROJ KUMAR MISRA	15944/2024
159	D-WP(C)/49507/2024 WP(C)/ /	LALMOHAN LOHAR MP	GHANASHYAM NAMTOAR	15945/2024
160	D-WP(C)/49511/2024 WP(C)/ /	URMILA SENAPATI MP	PRATIK DASH	15946/2024
161	D-WP(C)/49513/2024 WP(C)/ /	TATA PROJECTS LTD, BBSR MP	DEEPRO SEN	15947/2024
162	D-WP(C)/49515/2024 WP(C)/ /	DAITARY JENA MP	DILLIP KUMAR RAY	15948/2024
163	D-WP(C)/49516/2024 WP(C)/ /	MADHUSMITA MAJHI MP	DILLIP KUMAR RAY	15949/2024